Development of drug farms

- 953. SHRI V. RAMANATHAN: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government are contemplating to encourage farmers to develop drug fafins for making available more medicinal plants; and
- , (b) if se, what are the details thereof and what steps have been taken. to develop and encourage the Indian system, of medicine?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE, MINISTRY OF¹ INDUSTRY '(SHRI R.. K. JAICBANDRA SINGH): (a) and (b) Ministry of Agriculture have stated that there is* no programme at present to encourage the farmers to develop drug farms under the Central Sector or Centrally Sponsored Schemes.

As regards development of Indian System of medicines, it. may be stated that the new measures announced in Dec.: rnljr, 1986 contain *inler-alia* -provision for encouraging and improving upon the traditional system -of medicine with a view to widening the coverage of health care schemes of the Goyt.

Improved chulhas in Haryana and Delhi

- 954. SHRI CHAT. URANAN MI-SHRA: Wiethe Minister of ENERGY be pleased to state:
- (a) the number of improved chulhas constructed in the State of Haryana, <u>District-wf. se</u> and in the Union Territory of Delhi Blockwise alngwith the names an<j addresses of agencies largely engaged in the construction of such chul-Ihas districtwise/blockwise during last three years;

- (b) what has been" the number of oiogas plants set up in the State of Haryana, districtwise and in the Uniop Territory of Delhi blockwise, during 1985-86 and upto September, 1986
- (c) what has been the reaction of the, users in respect thereof if any; and
- (d) what efforts are being made by the Department of Non-Conventional Energy Sources. to, popularise the use of improved chulhas with incentives to the users in rural. and urban areas of Haryana/Delhi?

THE MINISTER OF ENERGY AND THE MINISTER OF STEEL AND MINES (SHRI VASANT SATHE): (a) The information regarding number improved chulhas constructed/instal led in Harvana and U. T. of Delhi is Statements contained in enclosed and II. (See below). The rural Development Department, Govt. of Haryana, Chandigarh through its ad ministrative infrastructural" channels like Lady Circle Supervisors and Block Development Officers is largely agency implementing the impro chulha programme in In the Union Territory of Delhi, Delhi Energy Development Agency,, 11-Lancer's Road. Timarpur, is the Implementing Agency which operates through their field officers located in various blocks.

- (b) The information is contained in the enclosed Statements III and IV (See below).
- (c) Generally the reaction of the tsers has been found to be very inthusiastic.
- (d) The Department of Non-Conven Energy Sources is providing a. tional Central subsidy to the users for in-stallation of ImprovedChulha.Assistance is also providedfororganisation of training courses. Addi tional support like technical back-up facilities, organisational support, awa public reness and information pro grammes are also being provided.